

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 13<sup>th</sup> day of August, 2018

Present:

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

**Original Application No. 330/893 OF 2012**  
(U/S 19, Administrative Tribunals Act, 1985)

Lakhan Singh aged about 59 years

S/o Sri Kalka Prasad, working as Technician 3 under Chief Traction Foreman, Lalitpur, North Central Railway Jhansi Division R/o Railway Quarter Laltpur.

.....Applicant.

By Advocates – None

**V E R S U S**

1. Union of India the General Manager North Central Railway G. M. Office, Allahabad.
2. Divisional Railway Manager, Jhansi Division, DRM's Office, Jhansi.
3. Divisional Railway Manager (Personnel) DRM's Office, Jhansi, North Central Railway.

.....Respondents.

By Advocate : Shri A. K. Pandey

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain , J.M. :**

1. None present for the applicant. Shri A. K. Pandey, learned counsel for the respondents is present.
2. On perusal of file it appears that on several dates no one was present on behalf of applicant. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.
3. Accordingly, O.A. is dismissed in default and for non prosecution. No order as to costs.

**(MOHD. JAMSHEDE)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/Shashi/